CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 2259 of 2010

J & K Pigments Pvt Ltd **……Appellant**

VERSUS

Commissioner of CE & ST, Jammu **……Respondent**

APPEARANCE:

Present for the Appellant: Sh. Rajat Mittal, Advocate

Present for the Respondent: Sh. Aneesh Dewan & Sh. Yashpal Singh, ARs

CORAM:

HON'BLE Sh. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE Sh. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF PRONOUNCEMENT: 30.04.2024

O R D E R

The appeal is allowed. For order, see order of date passed in Excise Appeal No. 1807 of 2010.

(S. S. GARG)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)

RA_Saifi